



In The High Court of Manipur at Imphal

[CAUSELIST FOR FRIDAY, THE 22ND JUNE, 2018]

COURT SITS FROM 10.30 A.M. TO 1.15 P.M. : : 2.00 P.M. TO 4.15 P.M.

1. All mention to be made at 10.30 a.m. positively for listing the cases on the next following day otherwise the cases will be listed on the succeeding day.

2. Memo for citation of cases to be relied upon by the parties as authority in their favour must be supplied to the Court Master of the respective courts well in advance.

[Publish Under the Authority of Honourable the Chief Justice.]

Web site:<http://clists.nic.in>

COURT NO - 3

BEFORE

HON'BLE MR JUSTICE KH NOBIN SINGH

DAILY

SI. No.	Case No	Party Detail	Petnr. Advocate	Respnt Advocate
<u>MOTION</u>				
1)	BAIL APPLN./15/2018	VAHNEILHING HAOKIP Vs STATE OF MANIPUR	MR. BR SHARMA SAINEM LEIVON MR. SERTO T KOM	GA
2)	AB/37/2018	SHRI KHULLEM TOMBA SINGH Vs STATE OF MANIPUR	MR. CH DHANANJOY	GA
3)	WP(C)/532/2018	LANGAM HEMJEET SINGH Vs STATE OF MANIPUR	MS MONIKA MS. BABITA TH	MR. S NIRANJAN
4)	With MC(WP(C))/169/2018	LANGAM HEMJEET SINGH Vs STATE OF MANIPUR	MS. BABITA TH	MR. N UMAKANTA GA
5)	WP(C)/542/2018	MUTUM RANJIT MEETEI Vs STATE OF MANIPUR	MR. CH ROBINCHANDRA	MR DR RK DEEPAK GA
6)	WP(C)/543/2018	SHRI MAYANGLAMBAM CHITARANJAN SINGH Vs STATE OF MANIPUR	JYOTSANA PRIYA MR. K ROSHAN MR. M DEVANANDA	GA
7)	WP(C)/545/2018	SRI SANJAY KUMAR JAIN Vs THE INDIAN OIL CORPORATION	MS GIRIJA JAIN NUMITA OINAM MS KH RADHESANA MRS. G PUSHPA	MR. L SHASHIBHUSHAN

8)	With WP(C)/882/2017	AMPPTA, REPRESENTED BY ITS PRESIDENT SRI HIJAM TIKENDRA SINGH Vs THE INDIAN OIL CORPORATION	MRS. G PUSHPA	MR. L SHASHIBHUSHAN
9)	With WP(C)/933/2017	SHRI CHINGAKHAM LOLENDRO SINGH Vs THE INDIAN OIL CORPORATION	MRS. G PUSHPA	MR. L SHASHIBHUSHAN
10)	WP(C)/546/2018 WITH CAVEAT 118/2018	THANGJAM ROMEO SINGH Vs STATE OF MANIPUR	MS AYANGLEIMA MR. M HEMCHANDRA	MR. Y NIRMOLCHAND GA
11)	WP(C)/547/2018	KASANGAI RIAMEI Vs STATE OF MANIPUR	MR IROM DENNING MS AYANGLEIMA MR. I LALITKUMAR	MR S RUPACHANDRA, ADL AG
12)	WP(C)/548/2018	SHRIMATI NEMZACHIN PATIE Vs THE MRS. NIANGHAUCHING @ NIANGHAU	MR S THOI THOI MEITEI TUNGREI NGAKONG LV ROBERT MR. R DANIEL	MR S SURESH, ASG
13)	WP(C)/549/2018	SANASAM CHAOBA DEVI Vs STATE OF MANIPUR	MR. A JAGJIT Mr H PARMANANDA	GA
14)	WP(C)/550/2018	SHRI PREMVIR SINGH, IRLA 7346 Vs UNION OF INDIA	MR. RK KULAJIT MR. N CHURCHILL MR. K ROSHAN MS. JOYLAKSHMI JYOTSANA PRIYA MR. M DEVANANDA	MR S SURESH, ASG
15)	WP(C)/551/2018	SMT. E. SUJANTA DEVI Vs STATE OF MANIPUR	MR B KIRANKUMAR MR. L ANAND	GA
16)	WP(C)/552/2018	SHRI KONJENGBAM BANKIM SINGH Vs STATE OF MANIPUR	TH REBATI MR. P JACOB MR. KH TARUNKUMAR	GA

ADMISSION PART HEARD

17)	EL.PET./9/2017	MD AMIN SHAH Vs N INDRAJIT SINGH AND 5 ORS	MR. TH BABLOO MR. P TOMBA MR SH POIREITON MEITEI MR. L GOGO MR. H ISHWARLAL	
18)	With MC(El.Pet.)/13/2017	MD AMIN SHAH Vs N INDRAJIT SINGH	Mr SH POIREITON MEITEI	MR. M DEVANANDA
19)	With MC(El.Pet.)/35/2017	NAHAKPAM INDRAJIT SINGH Vs MD. AMIN SHAH	Mr PH SANAJAOBA, AMICUS CURIAE	XXX

ADMISSION

20)	WP(C)/1003/2015 ON MENTION	L SANATOMBA SINGH Vs STATE OF MANIPUR AND 1 ANR	MS. BABITA TH	GA
21)	WP(C)/1037/2016	TH KULACHANDRA SINGH Vs MANIPUR UNIVERSITY AND 2 ORS	MS. KSH HARICHHAYA MR. A ARUNKUMAR MR. N BIPIN MR. S GUNABANTA MR. S DIJESHWOR MR. L ASHINIKUMAR MR. HS PAONAM	MR. M DEVANANDA MR. BP SAHU
22)	With MC(WP(C))/117/2017	TH KULACHANDRA SINGH Vs STATE OF MANIPUR AND ORS	MR. A ARUNKUMAR	
23)	MC((CRP)/5/2017	KONSAM IBOMCHA SINGH Vs POTSANGBAM PISHAK MEITEI	MR. N UMAKANTA	MR. KH SANTA
24)	With CRP/9/2017	KONSAM IBOMCHA SINGH Vs POTSANGBAM PISHAK MEITEI	MR. N UMAKANTA	
25)	EL.PET./10/2017	S KUNJAKESWOR@KEBA SINGH Vs AK MIRABAI DEVI AND 3 ORS	MR. N DAVID MR. TH HENRY MR. A SACHIKUMAR MR. TH DEEPAK MR MD ARSHAD MR TH HENBA MR. TH MODHU	
26)	With MC(El.Pet.)/3/2017	AKOIJAM MIRABAI DEVI Vs S KUNJAKESWAR @ KEBA SINGH	Mr N IBOTOMBI	MR. TH MODHU
27)	With MC(El.Pet.)/36/2017	MIRABAI DEVI Vs S KUNAKESHWOR @ KEBA SINGH	MR. A ROMMEL	Mr TH HENBA
28)	EL.PET./11/2017 BEFORE HON'BLE KH. NOBIN SINGH, J.	L IBOMCHA SINGH Vs L JAYANTAKUMAR SINGH AND 6 ORS	MR. TH DEEPAK MR TH HENBA MR B ROSHNIKUMAR MR. N DAVID MR. TH HENRY MR. A SACHIKUMAR MR MD ARSHAD MR. TH MODHU	MR. A BIMOL
29)	With MC(El.Pet.)/8/2018 BEFORE HON'BLE KH. NOBIN SINGH, J.	LANGPOKLAKPAM JAYANTAKUMAR SINGH Vs LAISHOM IBOMCHA SINGH	MR. H SURAJ	XXX
30)	CRP(C.R.P. Art.227)/38/2017	STATE OF MANIPUR Vs PURNIMA MARUP	MR. RK UMAKANTA, GA	XXX
31)	WP(C)/437/2017	YAMBEM LABA Vs STATE OF MANIPUR	MR. N IBOTOMBI	GA

32)	WP(C)/817/2017 ON MENTION	SMT. HELEN PANMEI Vs STATE OF MANIPUR	MR. I LALITKUMAR	GA
33)	With WP(C)/754/2017 ON MENTION	SMT. MONICA (NINA) MATHEW Vs STATE OF MANIPUR	MR. I LALITKUMAR	GA
34)	With WP(C)/763/2017 ON MENTION	SMT. CHIROM MEMMI DEVI Vs STATE OF MANIPUR	MR. I LALITKUMAR	GA
35)	WP(C)/868/2017 ON MENTION	NAMBRAM SHANTIBALA DEVI Vs STATE OF MANIPUR	MS. BABITA TH	GA
36)	CRP(C.R.P. Art.227)/8/2018 WITH LC RECORD	SHRI THOUDAM HERAMANI SINGH Vs LEISANGTHEM KRITI SINGH	MR. K PRADEEP	XXX
37)	CONT.CAS(C)/14/2018 WITH WP(C) 689/2015 (D/O)	KH MEITEILEIMA CHANU Vs T PAMEI IAS	Mr NG JOTINDRA LUWANG	L RAJU
38)	With MC(CONT.CAS(C))/89/2018 WITH WP(C) 689/2015 (D/O)	MS. KH MEITEILEIMA CHANU Vs MR. T. PAMEI, IAS	MS. L SILLORI	XXX
39)	With MC(CONT.CAS(C))/90/2018 WITH WP(C) 689/2015 (D/O)	MS. KH. MEITEILEIMA CHANU Vs SHRI NORBERT DISINANG, COMMISSIONER (FISHERY)	MS. L SILLORI	XXX
40)	With CONT.CAS(C)/186/2015 WITH WP(C) 689/2015 (D/O)	KH MEITEILEIMA CHANU Vs NORBERT DISINANG AND ANR	Ms GEETARANI WAIKHOM MS. L BINITA MS. L SILLORI MR. NG JOTINDRA	Ms JOAN N KIPGEN MR. M MOSES MR. BP SAHU MR. L RAJU MR. N IBOTOMBI MR. JASOBANTA MS. SAVITRI MR. Y NIRMOLCHAND MR. A ROMMEL MR. U AUGUSTA
41)	MC(El.Pet.)/15/2018 BEFORE HON'BLE KH. NOBIN SINGH, J.	KH LOKEN SINGH Vs RAJKUMAR IMO SINGH	MR. S LOKHENDRO	MR. S DIJESHWOR
42)	With EL.PET./5/2017 BEFORE HON'BLE KH. NOBIN SINGH, J.	DR KH LOKEN SINGH Vs RAJKUMAR IMO SINGH AND 2 ORS	MS. KH SEELA Mr N ABHI MR. M GUNEDHOR	
43)	With MC(El.Pet.)/16/2018 BEFORE HON'BLE KH. NOBIN SINGH, J.	KH LOKEN SINGH Vs RAJKUMAR IMO SINGH	MR. S LOKHENDRO	MR. S DIJESHWOR
44)	AB/22/2018	RUJINA Vs STATE OF MANIPUR	MR. T RAJENDRA	PP (HC)

45)	CRP(C.R.P. Art.227)/29/2018	SHRI YUMNAM DEBESWOR SINGH Vs SHRI SHRI RADHA GOKULALNANDA THROUGH HIS SEBAIT SHRI KRISHNADASH PAUL	MR. CH ROBINCHANDRA	MR. S TEMBA MR. H DIJEN X
46)	WP(C)/70/2018 NOT BY HON'BLE N. KOTISWAR, J	K MEGHACHANDRA SINGH Vs MANIPUR LEGISLATIVE ASSEMBLY	MR. N IBOTOMBI	MR. M NILACHANDRA
47)	With WP(C)/69/2018 NOT BY HON'BLE N. KOTISWAR, J	MD FAJUR RAHIM Vs MANIPUR LEGISLATIVE ASSEMBLY	MR. N IBOTOMBI	MR. M NILACHANDRA
48)	WP(C)/173/2018	K RASHBIHARI SINGH Vs CENTRAL AGRICULTURAL UNIVERSITY	MR. N IBOTOMBI	GA
49)	WP(C)/260/2018	NGULZATHANG NEIHSIAL Vs STATE OF MANIPUR	MR. H KENAJIT	MR ADDL. AG
50)	WP(C)/286/2018 ON MENTION	KARONG KIPNU KOM Vs STATE OF MANIPUR	MR. KH TARUNKUMAR	MR ADDL. AG
51)	With MC(WP(C))/112/2018 ON MENTION	YUMLEMBAM SUNI DEVI Vs KARONG KIPNU KOM	SYED MURTAZA AHMED	Mrs MOMOTA DEVI OINAM, Addl AG
52)	WP(C)/345/2018	THE HIGH COURT OF MANIPUR BAR ASSOCIATION Vs STATE OF MANIPUR	MR. SERTO T KOM	MR. BP SAHU
53)	With WP(C)/400/2018	THE HIGH COURT OF MANIPUR BAR ASSOCIATION Vs STATE OF MANIPUR	MR. SERTO T KOM	MR. LENIN HIJAM DY A.G
54)	WP(C)/377/2018	TIMRAWON MUIWO Vs UNION OF INDIA	MR. R DANIEL	MR ASG
55)	WP(C)/379/2018	K SOMORJIT SINGH Vs STATE OF MANIPUR	MS. BABITA TH	GA
56)	WP(C)/418/2018	SHRI SALAM TIKENDRA SINGH Vs STAT OF MANIPUR	MR. S CHITARANJAN	GA
57)	WP(C)/421/2018	SMT. LANGOLJAM (O) VEMESHWORI DEVI @ Y. VEMESHWORI DEVI Vs UNION OF INDIA	MR. CH MOMON	MR S SAMARJEET CGC
58)	WP(C)/422/2018 WITH W.P.(C) 747/2017 (D/C)	SHRI TONGBRAM TIKENDRAJIT SINGH Vs STATE OF MANIPUR	MR. M RAKESH	GA

59)	With WP(C)/101/2018 WITH W.P.(C) 747/2017 (D/C)	T TIKENDRAJIT SINGH Vs STATE OF MANIPUR	MR. M RAKESH	GA
60)	With MC(WP(C))/160/2018 WITH W.P.(C) 747/2017 (D/C)	SHRI HEIKHAM DINGO SINGH Vs SHRI TONGBRAM TIKENDRAJIT SINGH	MR. M HEMCHANDRA	MR. M RAKESH
61)	WP(C)/423/2018 ON MENTION	OINAM PREMJI SINGH Vs STATE OF MANIPUR	MS. BABITA TH	GA
62)	With WP(C)/920/2017 ON MENTION	SHRI SAPAM JASOWANTA SINGH Vs STATE OF MANIPUR	MR. M DEVANANDA	GA
63)	WP(C)/425/2018	THE MANIPUR SOFTBALL ASSOCIATION Vs STATE OF MANIPUR	MR. KH TARUNKUMAR	MR. T RAJENDRA SHAKIR MR. E ROBINDRO MR. H AJIT MR. BP SAHU
64)	WP(C)/447/2018	SMT. S. IBETOMBI DEVI Vs STATE OF MANIPUR	MR. AJOY PEBAM	GA
65)	WP(C)/461/2018	PANGAMBAM SWAMENTA SINGH Vs STATE OF MANIPUR	MR. N JOTENDRO	GA
66)	WP(C)/470/2018 NOT BY HON'BLE N. KOTISWAR, J	ELAM ROBINDRO SINGH Vs STATE OF MANIPUR	MR. N IBOTOMBI	MS. BABITA TH GA
67)	With WP(C)/499/2018 NOT BY HON'BLE N. KOTISWAR, J	THE ALL MANIPUR BULK LPG TRANSPORTERS ASSOCIATION, MANIPUR Vs STATE OF MANIPUR	MS. BABITA TH MR. S BISWAJIT	MR. KH ATHOUBA GA
68)	WP(C)/485/2018	MUTUM JADUMANI SINGH Vs STATE OF MANIPUR	MR. H PREMKRISHNA	MR. K SOMORJIT MR PH SATYAJIT SINGH MS. LENIBALA GA
69)	WP(C)/488/2018	MD. FAJUR RAHIM Vs STATE OF MANIPUR	MR. BP SAHU	GA
70)	WP(C)/492/2018 ON MENTION	MANGANGCHA HUIDROM YAIPHABA Vs STATE OF MANIPUR	Mr B PREM SHARMA	GA
71)	WP(C)/517/2018	MR A.G. GUITIU Vs STATE OF MANIPUR	MR. HS PAONAM	MR S RUPACHANDRA, ADL AG
72)	WP(C)/520/2018	SHRI CHINGSHUBAM PREMJIT MEITEI Vs UNION OF INDIA	MR. M DEVANANDA	MR S SURESH, ASG
73)	WP(C)/526/2018	SHRI MOIRANGTHEM BIREN SINGH Vs STAE OF MANIPUR	MR. M HEMCHANDRA	GA

ORDER

74)	MC(WP(C))/98/2018	STATE OF MANIPUR Vs SATYAJIT KH	MR. P TAMPHAMANI	MR. BP SAHU
75)	With WP(C)/516/2017	SATYAJIT KHURAIJAM Vs STATE OF MANIPUR	MR. N IBOTOMBI	GA
76)	MC(WP(C))/135/2018 ON MENTION	SMT. MAYANGLAMBAM MANGIJAABI DEVI Vs THE JAWAHARLAL NEHRU INSTITUTE OF MEDICAL SCIENCE (JNIMS)	TH REBATI	GA
77)	With WP(C)/35/2017 ON MENTION	M MANGIJAABI DEVI Vs JNIMS AND ANR	MR. P JACOB MR. TH KHAGEMBA MR. KH TOMBA MR. KH TARUNKUMAR	MR. U AUGUSTA MR. L RAJU MR. Y NIRMOLCHAND MR. A BIMOL
78)	MC(WP(C))/156/2018	THE GOVERNING BODY, LIBERAL COLLEGE Vs DR. L. CHANDRAMANI SINGH	Mr A ROMESH	GA
79)	With MC(WP(C))/158/2018	THE GOVERNING BODY, LIBERAL COLLEGE Vs DR. L. CHANDRAMANI	Mr A ROMESH	GA
80)	With WP(C)/419/2018	CHANDRAMANI SINGH Vs STATE OF MANIPUR	MR. M HEMCHANDRA	GA
81)	With WP(C)/481/2017	L CHANDRAMANI SINGH Vs STATE OF MANIPUR	MR. M HEMCHANDRA	GA
82)	MC(WP(C))/159/2018 ON MENTION	THE GOVERNING BODY, LIBERAL COLLEGE Vs SMT. KAMALA LOUSHAMABAM	Mr A ROMESH	GA
83)	With MC(WP(C))/157/2018 ON MENTION	THE GOVERNING BODY, LIBERAL COLLEGE Vs SMT. KAMALA LOUSHAMABAM	Mr A ROMESH	GA
84)	With WP(C)/420/2018 ON MENTION	KAMALA LOUSHAMBAM Vs STATE OF MANIPUR	MR. M HEMCHANDRA	GA
85)	With WP(C)/835/2017 ON MENTION	SMT. KAMALA LOUSHAMBAM Vs STATE OF MANIPUR	MR. M HEMCHANDRA	GA
86)	MC(WP(C))/167/2018 ON MENTION	OINAM HALADHARA SINGH Vs SHRI IROM RANBIR SINGH	MR. I LALITKUMAR	GA
87)	With WP(C)/199/2018 ON MENTION	SHRI IROM RANBIR SINGH Vs STATE OF MANIPUR	Mr NG JOTINDRA LUWANG	MR. Y NIRMOLCHAND

HEARING PART HEARD

88)	WP(C)/908/2017 FIXED	MAISNAM BRAJNEWB SINGH Vs STATE OF MANIPUR	MR. HS PAONAM	GA
89)	With WP(C)/912/2017 FIXED	NARESHKUMAR LAISHRAM Vs STATE OF MANIPUR	MR. HS PAONAM	GA
90)	WP(C)/79/2018 FIXED	O HERAMOT SINGH Vs STATE OF MANIPUR	MR. N IBOTOMBI	GA

THE FOLLOWING ADVOCATE(S) HAS SUBMITTED THE LETTER OF ABSENCE:

- 1) MR. K PRADEEP 22-06-2018 To 02-07-2018
- 2) MR. A MOHENDRO 19-06-2018 To 22-06-2018
- 3) MR. AMARJIT NAOREM 20-06-2018 To 22-06-2018

**(R.K. MEMCHA DEVI)
REGISTRAR (JUDL.)**